

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1425
ANSWERED ON- 14/12/2023

LACK OF SPORTS INFRASTRUCTURE

1425. SHRI HARBHAJAN SINGH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

- (a) whether it is a fact that many sports are lagging behind in the country due to non availability of sports equipments for the players;
- (b) if so, the details thereof;
- (c) the details of funds spent on the purchase of sports equipments during the last five years, year-wise; and
- (d) the details of countries and agencies from where sports equipments have been imported?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) and (b) 'Sports' being a State subject, the responsibility of providing sports equipment in the country rests primarily with the State/UT Governments. The Union Government supplements their efforts by bridging critical gaps. However, under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, financial assistance is provided to State/UT governments and other eligible entities for procurement of sports equipment.

(c) and (d) Sports Authority of India (SAI), an autonomous body under Ministry of Youth Affairs and Sports caters to the need of elite sportspersons and athletes enrolled in various training centers of SAI across the country, has imported sports equipment from 22 countries and 61 agencies, in the last 5 years. The details of funds spent on the purchase of sports equipment for its various training centers run by SAI during the last five years, year-wise are as under:

Year-wise	Amount (in ₹ crore)
2018-19	4.36
2019-20	9.36
2020-21	16.89
2021-22	8.41
2022-23	17.63
